



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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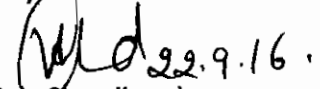
Cause List Date 23-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 587/15 Ashok Kumar Vs. Ramesh Chand	Sudesh Bansal	Mahesh Dutt Sharma
2	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2646/15 Wasimuddin Vs. State	Mohammad Anees	Y.C. Sharma Meenu Verma
3	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 197/90 Abida Bibi Vs. Vazir Ali	Ajeet Bhandari	R.K. Agarwal
4	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	S.C. Gupta
5	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 1680/16 Om Prakash Vs. State	Madho Swami	Naveen Kumar Sharma
6	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 4783/15 Vikas Singh Vs. State	Santosh Singh	Vikarm Singh Shekhawat
7	Sh. Ashwani Chobisa , Advocate	S.B. Cr. Misc. Bail Application No. 2740/16 Pankaj Kumar Sharma Vs. State	G.S. Sharma	Bharat Yadav
8	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 997/14 Bal Krishan Maheshwari Vs. Smt. Archana Tayagi	Rinesh Gupta	Sanjay Tyagi

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy –Timely Help May Create History”